

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 17163 -- JK (LD) of 2025
DATED:- 19 - 11 - 2025

Sanction is hereby accorded to the appointment of Officer's of Revenue Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition, if any, pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 19 - 11 - 2025

No:-LAW-OIC/11/2025

Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Secretary to Government, Revenue Department.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Deputy Legal Remembrancer

Annexure to the Government Order No. 17163 – JK (LD) of 2025 dated 19.11.2025.

S.No.	Title of the Case	OIC
1	HCP No. 66/2025 titled Mohd Rafi Alias Pinka Vs UT of J&K and ORS	Shri Harvinder Singh IAS Deputy Commissioner Doda
2	WPC No. 1247/2025 titled Mohd Akbar & Anr Vs UT of J&K and ors	Sh Arun Kumar Badyal JKAS SDM Gandoh
3	WPC No. 1282 titled Om Parkash and Ors Vs UT of J&K and Ors	Shri Kamal Preet Singh JKAS Tehsildar Baderwah
4	WPC No. 1475/2025 titled Pritam Singh and Ors Vs Ut of J&K and Ors	Shri Ashok Katoch JKAS Sub-Divisional Magistrate Assar
5	WPC No. 1477/2025 titled Devi Chand and Ors Vs UJT of J&K and Ors	Shri Ashok Katoch JKAS Sub-Divisional Magistrate Assar
6	WPC No. 1476/2025 titled Prem Lal and Ors Vs UT of J&K and Ors	Shri Ashok Katoch JKAS Sub-Divisional Magistrate Assar
7	WPC No. 1161/2025 titled Shaid Hussain Vs UT of J&K and oRs	Shri Muneeb Umar JKAS Tehsildar Gandoh
8	WPC No. 1170/2025 titled Swami Raj Vs UT of J&K and Ors	Shri Ashraf Pervaz JKAS ASSisatnat Commissioner Revenue
9	OA No. ___/2025 titled Parveen Kousar Vs UT of J&K and Ors	Shri Sunil Kumar Bhutyal JKAS Addl. Deputy Commissioner Bhaderwah
10	OA No. 845/2025 titled Abrar Ahmed Kripak Vs UT of J&K and Ors	Shri Harvinder Singh IAS Deputy Commissioner Doda
11	OA No. 1530/2023 titled Arun Kumar & Ors Vs UT of J&K and Ors	Shri Pankaj Sharma Tehsildar Chassana
12	WPC No. 1966/2024 titled Madan Lal Vs FC Revenue and Ors	Shri Jatinder Singh Tehsildar Katra
13	OA NO. 590/2025 titled varun Choudhary	Mr. Abhimanyu Kalsotra Tehsildar Ramgarh
14	OA NO. 866/2025 titled Vinod Kumar Vs UT of J&K and Ors	Mr. Shakeel Ahmed Tehsildar Ghagwal
15	SWP No. 3113/2015 titled Nisha Devi Vs Deputy Commissioner Reasi and Ors	Shri Nitin Verma JKAS Assistant Commissioner Revenue
16	TA No. 8343/2021 SWP No. 744/2016 titled Mohd Tariq Malik Vs revenbue Department	Shri Nitin Verma JKAS Assistant Commissioner Revenue
17	WPC No. 05/2025 titled Ghulam Mohi Din Vs UT of J&K and Ors	Mr Shafqar Majeed Bhat JKAS Sub Divisional Magistrate Mahore

Devsingh *Jm*

18	WPC No. 2637/2024 titled Hassan parvez Vs UT of J&k and Ors	Mr Pankaj Sharma Tehsildar Chassana
19	WPC No. 1153/2025 titled Mohd Latief Vs UT of J&K and Ors	Shri Suresh Singh JKAS Tehsildar Reasi
20	OA No. 676/2025 titled Chanchala Devi Vs Revenue Department	Shri Suresh Singh JKAS Tehsildar Reasi
21	WPC No. 1427/2025 titled Mushtaq Ahmed Jaral Vs UT of J&K and Ors	Shri Sahil Randhawa JKAS Tehsildar Pouni
22	WPC No. 841/2021 titled Amir Ud Din Wagay and Ors Vs UT of J&K and Ors	Mr Sajid Yehaya Naqash Addiditonal Deputy Commissioner Tral

Deyyogh

Jm